

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.814  
TO BE ANSWERED ON 20.07.2017**

**HYDRO POWER POLICY**

**814. SHRI MALYADRI SRIRAM:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Ministry of Power is likely to take up the hydro Power policy which aims to set an ambitious target of adding 175 MW of renewable energy capacity by 2022 which includes hydropower;**
- (b) if so, the details of the policy and funding pattern to achieve the target;**
- (c) whether the Ministry will provide any subvention during construction after the start of commercial operation in this regard; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,  
COAL, NEW & RENEWABLE ENERGY AND MINES**

**( SHRI PIYUSH GOYAL )**

**(a) to (d) : Ministry of Power has prepared a draft proposal on New Hydro Policy 2017 for revival of Hydro Power Sector. The proposal inter-alia seeks to declare all hydro power as renewable energy, irrespective of its size; Hydro Power Obligation benefit to projects attaining COD within specified period; interest subvention during construction/post commissioning with funding pattern on grant basis.**

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